THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR): (d) No monetary incentive is given by the Government of India to a person undergoing sterilisation. However. amount of Rs. 100 per case is given towards compensation on account of wages lost. In addition to this incentive money at the rate of Rs. 65 for each case of vasectomy, Rs. 80 for each case of laparoscopic sterilisation and Rs. 50 for each case of tubectomy were being given in the U.T. of Chandigarh with financial support from various Departments and certain Voluntary Organisations, These incentive payments have now been drawn by the concerned Voluntary ganisations/Departments.

There is no decline in sterilisation acceptors during 1985-86 as compared to the previous year.

Progress of the Circular Railway Project at Calcutta

1269. SHRI KAPIL VERMA: SHRI SHEO KUMAR MISHRA:

Will the Minister of TRANSPORT be pleased to state:

- (a) the progress made so far on the Circular Railway project at Calcutta and what are the difficulties being encountered for its early completion; and
- (b) whether the project has been approved by the Planning Commission?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA); (a) A 10 km. long single line section from Princep Ghat to Ultadanga Road station has been completed and commissioned to traffic. The work on the section between Ultadanga Road and Dum Dum station cannot be progressed satisfactorily as the Railway land required for the Circular Railway is encroached upon unauthorisedly. These encroachments are required to be removed by the State Government and land made available to Eastern Railway.

(b) Part 1 of the Circular Railway Project involving construction of single line track from Princep Ghat to Dum Dumhas been cleared by the Planning Commission in March, 1986.

दिल्ली परिवहन निगम का बस रूट नं. 548

- 270. श्री अच्छे लाल बाल्मीक: क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि दिल्ली परिवहन निगम ने 21 अप्रैल, 1986 से अस्थायी रूप से नई दिल्ली रोलवे स्टोशन से हमदद नगर, नई दिल्ली बारास्ता मालवीय नगर "एफ" ब्लाक और दक्षिणपूरी के लिए एक नया बस रूट 548 प्रारम्भ किया है;
- (स) क्या यह भी सज है कि दक्षिपुरी और मालवीय नगर ''एफ'' ब्लाक से नई दिल्ली रेलवं स्टेशन के लिए पहले से ही बस रूट नं आर एल -15 और आर एल -16 चल रहें हैं जबकि उसी क्षेत्र की निकट वर्ती सरकारी कालोनी, पुष्प विहार से नई दिल्ली रेलवे स्टेशन के लिए कोई सीधी बस सेवा उपलब्ध नहीं हैं; और
- (ग) क्या सरकार नई दिल्ली रोलबें स्टेशन से हमदर्द नगर तक चलने वाले रूट नं. 548 की बसों को खिडकी गांव के बाद पूप्प विहार सैक्टर 5, सैक्टर—1 (बाटर टैक) और सैक्टर 3 तक ले जाने और बाद में मोड़कर इसे अम्बेदकर मार्ग और खानपूर डिपो तक चलाने का विचार रखती है और यदि हों, तो कब तक ?

जल-भूतल परिवहन (विभाग) में राज्य मंत्री (श्री राजेश पायलेट) (क) जी हा ।

(ख) रूट न0 आर एल-15 दक्षिणप्री और सादिक नगर से होता हुआ देवली गांव और रोलवे स्टोशन के बीच चलता है। यह मालवीय नगर से होकर नहीं गुजरता। रूट नं. आर एल-16 जो मालवीय नगर और नई दिल्ली रोलवे स्टोशन के बीच चलता था अब समाप्त कर दिया गया है और उसके स्थान पर एक नया रूट नं. 548 चाल किया गया है जो हमदर्द नगर से नई दिल्ली रोलवे

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स्टोशन तक चलता है। प्ष्प विहार के निवासी डा. अम्बेडकर नगर अथवा प्रेस एन्कलेव मार्ग से इस मेवा का नाभ उठा सकते हैं जो सविधाजनक पैदल-दारी पर है।

(ग) इस रूट को प्रयोगात्मक आधार पर प्रारम्भ किया गया है। इस अवस्था में कोई भी स्थायी रूट प्रारम्भ नहीं किया जा रहा है।

Grievances of the employees of the department of Civil Aviation

1271. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of TRANSPORT, be pleased to state:

- (a) the number of appeals received by Government pertaining to the grievances of officers of Civil Aviation Department or its undertaking or authority during the last six months;
- (b) whether it is a fact that in spite of several approaches made by the legislators in regard to settlement of issues of those employees neither the Department of Public Grievances and Pension nor the concerned Department of Civil Aviation have been able to render justice to the affected employees so far:
- (c) if so, the reasons therefor along with details of each case; and
- (d) what further actions are being contemplated to be taken in this regard to redress the grievances immediately?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) 45 such representation pertaining to the officers of the Directorate General of Civil Aviation were received during the last six months.

(b) to (d) Representations received are examined on merits, with reference to the rules and prescribed policy of the Government. Suitable replies, wherever called for, are also sent at appropriate levels, Since specific issues or grievances have not been spelt out, it is difficult to give further details.

Global tenders floated by AIR India for the purchase of freighter aircraft

1272. SHRI RAJNI RANJAN SAHU: Will the Minister of TRANSPORT be pleased to state:

- (a) whether Global tender, were issued by Air India for the purchase of freighter aircraft, if so, the detail, thereof:
- (b) the names of the companie, Mongwith the names of the countries to which they belong the capacity to meet the requirement of supplying freighter aircraft, the date on which each submitted its application:
- (c) the authorities which made the selection; and
- (d) the reasons for the delay, if any, making the selection?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) No, Sir.

(b) to (d) Do not arise.

Maladministration in the Central Schools in Delhi

1273. SHRI M. KADHARSHA: Will the Minister of HUMAN RESOURCE. DEVELOPMENT be pleased to state:

- (a) whether Government are aware of the maladministration and deteriorating conditions and standard of teaching in the Central Schools in Delhi, especially in Sector VIII, R. K. Puram, New Delhi;
- (b) what are the teaching hours put in hy each teacher in Sector VIII school during 1985-86 academic year especially by the Principal;
- (c) whether it is also a fact that Principal of the school is not available during the school hours and students are forced to go to her residence for signatures on documents and teachers do not attend the classes;
- (d) if so, what steps Government propose to take in this regard; and